

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.04.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 735/241/HDB/2019
NAME OF THE COMPANY	Protopack Food Packaging Pvt Ltd
NAME OF THE PETITIONER(S)	Ravinder Kumar & another
NAME OF THE RESPONDENT(S)	Protopack Food Packaging Pvt Ltd & 2 others
UNDER SECTION	241

Counsel for Petitioner(s):

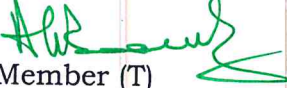
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is connected via video. For filing counter and for hearing, post the matter on 05.05.2021.


Member (T)


Member (J)

Binnu